year 1992-92 has been set at Rs. 57850 crores.

Sharp Spurt in Imports

4195. SHRI S. K. T. RAMACHAN-DRAN: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a sharp spurt in imports showing a rise by 24.71 per cent at 3.66 billion U.S. Dollars, as reported in the Hindu dated the 2nd August, 1992 in the first two months i.e. April and May of the current fiscal year 1992-93 compared to the same period of 1991-92;

(b) whether this is clue to the liberalisation policy;

(c) what is the trade deficit in the months of April and May in 1992-93; and

(d) what steps are being taken by Government to contain the alarmingly widening trade deficits?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Accord-to the provisional estimates, India's imports during April-May 1992 amounted to US Dollar 3.61 billion as compared to US Dollar 2.90 billion during Apri-May 1991, thereby registering an increase of 24.71 per cent.

(b) The high growth in percentage terms during' the current year 1992-93 is due to the lower base of imports during 1991-92. The imports were compressed by 19.4 per cent in US Dollar Terms during 1991-92, due to critical Balance of Payments situation. The imports are effected to meet the requirements of essential commodities for domestic consump-tions, to maintain higher levels of industrial production for domestic use and for exports and to upgrade industrial technology and technical knowhow.

> The trade deficit in April-May, 1992-93 amounted to US Dollar 945 million. (d) Several changes in trade policy

were introduced since July 1991 aim.

ed at strengthening export incentives, eliminating a substantial volume of | import licensing and rationalising the] import tariff structure. Rupee has beer made partially convertible to encourage generation of foreign exchange. These have been further consolidated in the new Export-Import policy which, interalia, aims to pro mote productivity modernisation and competitiveness of Indian industry and thereby to entrance its export capabilities. The policy also seeks to promote efficient and internationally com petitive import substitution Nand self reliance under a deregulated frame work for foreign trade.

Contracts placed by DGS & D

4196. DR. SHRIKANT RAMCHANDRA JICHKAR:

SHRI IQBAL SINGH:

Will the Minister of COMMERCE be please to state:

(a) what is the total amount of contracts placed by the Department of Supply (DGS&D) for purchase of stores during the last three years;

(b) the names of- the first ten par-ties who have been awarded the high-est value of contracts in order and the respective amount against each one of them; and

(e) the number of years these ten parties have been getting the contracts?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) During the last three years the total amount of contracts placed by the Department of Supply (DGS&D) are as under:----1989-90 . Rs. 3186.93 crores 1990-91 . .Rs. 3222-90 crores 1991-92 . Rs. 3160-91 crores (Prov.)

(b) The names of the first ten parties who have been awarded the highest value of contracts in order during the year and within three years are given in the statements 1, 2, 3 and 4 enclosed (See below)

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